

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 27th November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6830/A.### Smti Manju Bordoloi, Chief Judicial Magistrate, Golaghat is ***exempted*** from attending the training course on "***Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Office***", scheduled to be held from **12.12.2018 to 14.12.2018 at the Central Detective Training Institute, Kolkata.**

No.HC.VII-167 (Pt.-IV)/2014/6831/A### Hon'ble the High Court has been pleased to ***nominate*** Shri Abdul Kader, Chief Judicial Magistrate, Karimganj to participate in the training course on "***Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Office***", scheduled to be held from **12.12.2018 to 14.12.2018 at the Central Detective Training Institute, Kolkata.**

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6832 - 6843/A dated 27.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata- 700014 (in reference to the Notification No. HC.VII-167(Pt.-IV)/2014/6188-6198/A, dated 01.11.2018)

The contact details of the nominated participant is furnished herein below for favour of your kind information:

Name	Designation	Contact Details
Shri Abdul Kader	Chief Judicial Magistrate, Karimganj	Mob. No. 086387-31237 e-mail: abdulkaderjm80@gmail.com dj-karimganj@nic.in karimganj.session@gmail.com

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-IV)/2014/6188-6198/A, dated 01.11.2018)

The Officer is placed on deputation for the programme on condition that

(a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
 5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
 6. The District & Sessions Judge, Golaghat / Karimganj. ***He / she is requested to inform the concerned officer of his / her District accordingly.***
 7. The Joint Registrar, Judl. / PM & P / Recruitment, Gauhati High Court, Guwahati
 8. Smti Manju Bordoloi, Chief Judicial Magistrate, Golaghat
 9. Shri Abdul Kader, Chief Judicial Magistrate, Karimganj
- For any information regarding the training course, the participant may contact the Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata- 700014 [(Ph. **033-22841049/1184/0036 / e:mail: cdts.kol.bprd@nic.in)]**
10. Shri Pritish Choudhury, Deputy Registrar (Vigilance), Gauhati High Court, Guwahati
 11. The OSD, Protocol Section, Gauhati High Court, Guwahati.
 12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
 13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)